

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES**

LOK SABHA

**UNSTARRED QUESTION NO. 2418
TO BE ANSWERED ON 06.08.2024**

Mapping for Land

**†2418 Shri Arun Govil:
Shri Sunil Kumar:
Shri Jyotirmay Singh Mahato:
Shri Jagdambika Pal:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is taking any steps to facilitate the identification of land use/land covers/land parcels by using geospatial mapping, drones and other techniques in the country, including Uttar Pradesh;
- (b) if so, the details thereof;
- (c) the time since the said work has been going on in Bihar along with the names of the States where the above work has been initiated so far;
- (d) whether the said work is in operation in Bettiah and West Champaran district of Bihar; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(Dr. CHANDRA SEKHAR PEMMASANI)**

(a) & (b): The Department of Land Resources is implementing Digital India Land Records Modernization Programme (DILRMP), a Central Sector Scheme with the objective of developing an Integrated Land Information Management System (ILIMS) across the country. One of the activities under DILRMP is digitization of cadastral maps wherein existing cadastral maps are converted into GIS-encoded digital mode to facilitate updation of cadastral maps in sync with the changes made in the Record of Rights (RORs). Further, the Department in consultation with National Informatics Centre (NIC), National Remote Sensing Centre (NRSC) and Ministry of Science and Technology, has developed a software application known as Unique Land Parcel Identification Number (ULPIN) system for assigning Unique IDs to the land parcels under the DILRMP for adoption by States/UTs. ULPIN or Bhu-Aadhar is a 14 digit Alpha-numeric based on Geo-coordinates of vertices of each land parcel. Identification of land use/land cover is not an approved activity under DILRMP.

(c): ULPIN has so far been rolled out in 29 States/UTs viz. Andhra Pradesh, Jharkhand, Goa, Bihar, Odisha, Sikkim, Gujarat, Maharashtra, Rajasthan, Haryana, Tripura, Chhattisgarh, Jammu & Kashmir, Assam, Madhya Pradesh, Nagaland, Mizoram, Tamil Nadu, Punjab, Dadra and Nagar Haveli & Daman and Diu, Himachal Pradesh, West Bengal, Uttar Pradesh, Uttarakhand, Kerala, Ladakh, Chandigarh, Karnataka and Delhi. Further, Pilot testing of Bhuaadhar or ULPIN has been done in 4 more States / UTs- Puducherry, Andaman & Nicobar, Manipur, Telangana, under process in the State of Arunachal Pradesh and yet to be rolled out in Meghalaya and Tripura.

(d) & (e): As per information received from Department of Revenue and Land Reforms, Government of Bihar, Special Survey and Settlement programme has been started in 4 Anchals of West Champaran district (Bettiah) namely Chanpatia, Majhulia, Nautan and Lauria in first phase, out of 18 Anchals in West Champaran district (Bettiah).
